

1	2	3	4	5
7.	HIMACHAL PD.	3 Water Supply Schemes	Rs.464.90 lakhs	do
8.	KARNATAKA	31 Water Supply Schemes	Rs.28658.95 lakhs	do
9.	KERALA	15 Water Supply Scheme	Rs.11106.26 lakhs	do
10.	MADHYA PD.	5 Water Supply Schemes	Rs.3537.00 lakhs	do
11.	MAHARASHTRA	9 Water Supply Schemes	Rs.26430.70 lakhs	do
12.	ORISSA	11 Water Supply Schemes	Rs.13449.92 lakhs	do
13.	PUNJAB	70 Water Supply Schemes	Rs.5837.77 lakh	do
14.	RAJASTHAN	39 Water supply Schemes	Rs.14083.82 lakhs	do
15.	TAMIL NADU	14 Water Supply Schemes	Rs.20083.91 lakhs	do
16.	WEST BENGAL	14 Water Supply Schemes	Rs.16368.53 lakhs	do

#### Extension of Railway Line upto Lakhimpur

5308. SHRIMATI RANEE NARAH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of West Bengal has requested the Union Government for extension of rail line upto Lakhimpur via Rangiya; and

(b) If so, the steps taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise. However, a survey for Gauge Conversion of Rangiya-Murkongselek via North Lakhimpur has been taken up. Further consideration of the project will be possible once the survey report becomes available.

[Translation]

#### Construction of Bridges

5309. SHRI MAHESH KANODIA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Patan-Mehsana Rail service has been discontinued due to the damage of two bridges; and

(b) if so, the steps taken by the Government to reconstruct the above mentioned two bridges and to resume the said rail service?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir. Not

only two, a total of five bridges were damaged, resulting in discontinuation of train services from 30.06.1997.

(b) Decision has been taken to restore the section within 20 months. Action has been initiated for taking up the work and to start with, tenders for rebuilding of bridge No. 14 have been finalised.

[English]

#### Fire in Mumbai-Howrah Express

5310. SHRI VIJAY SINGH SOY : Will the Minister of RAILWAYS be pleased to State:

(a) Whether the Committee set up inquire into the causes of fire in Mumbai-Howrah Express at Chakradharpur station has submitted its report;

(b) if so, the out come thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir. The Sub-Committee of Consultative Committee for the Ministry of Railways had gone into various aspects of this accident however it could not arrive at any conclusive evidence as to the cause of the fire.

(c) The recommendations of the Sub-committee have been examined and acted upon.

#### Technology Development, Extension and Training Scheme

5311. SHRI VITHAL TUPE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state: